

F.No. 01(03)/Roster/CESTAT/2022(part-3)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.10.2022

**ORDER NO. 178 of 2022**


Hon'ble President is pleased to partially modify the roster order no. 177 of 2022 for **CESTAT, New Delhi** from **17.10.2022** to **28.10.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 17.10.2022 to 28.10.2022	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 17.10.2022 to 28.10.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters
From 17.10.2022 to 21.10.2022	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member Bench matters
From 17.10.2022 to 28.10.2022	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Asst. Registrar